COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 228 of 2014, Appeal No. 290 of 2014 & IA No. 455 of 2014

Dated: 31st July, 2017

In the matter of:

Appeal No. 228 of 2014

Silvasa Industries Association & Ors.	Appellant(s)
Vs.	
Joint Electricity Regulatory Commission & Anr.	Respondent(s)

Appeal No. 290 of 2014 & IA No. 455 of 2014

In the matter of:

Elegant Casting Pvt. Ltd. & Ors..... Appellant(s)Vs.Joint Electricity Regulatory Commission & Anr..... Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 28-8-2017.

PPS/Court Master